

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO.996  
ANSWERED ON 08<sup>th</sup> December, 2023**

**Upgradation of AYUSH Dispensaries**

996. DR. RAMAPATI RAM TRIPATHI:  
SHRI C.R. PATIL:  
SHRI P.P. CHAUDHARY:  
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the funds provided for the upgradation of AYUSH dispensaries in the country, State/UT-wise including Uttar Pradesh, Gujarat, Rajasthan and Odisha;
- (b) the number of AYUSH Health and Wellness Centres that have been upgraded in the country, State/UT-wise including Uttar Pradesh;
- (c) whether any centres are operational in the Deoria parliamentary constituency;
- (d) if so, the details thereof; and
- (e) the details of the initiatives taken/proposed to be taken by the Government to promote such centres/ dispensaries to develop trust in the traditional systems of medicine?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) Under the Centrally Sponsored Scheme of National Ayush Mission (NAM), there is a provision of financial assistance to States/UTs for Upgradation of existing Government/ Panchayat/ Government aided Ayush Dispensaries. Accordingly, State/UT Governments may avail financial assistance by submitting suitable proposal through State Annual Action Plans (SAAPs) as per the provision of NAM guidelines. As per the proposals received from the State/UT Governments through SAAPs, the details of the funds provided for the upgradation of Ayush dispensaries in the country, State/UT-wise including Uttar Pradesh, Gujarat, Rajasthan and Odisha are furnished as **Annexure-I**.

(b) to (e) Ministry of Ayush is implementing the operationalization of Ayush Health and Wellness Centres (AHWCs) under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments with an objective to establish a holistic wellness model based on Ayush principles and practices. Under NAM, as per the proposals received from State / UT Governments through their State Annual Action Plans (SAAPs), 12,500 units of existing Ayush dispensaries and sub health centres has been approved to be upgraded as AHWCs and as reported by States/UTs including Uttar Pradesh 8,168 AHWCs have been made functional. The State / UT-wise status of approved and functional Ayush Health and Wellness Centres units are furnished at **Annexure-II**. Further, Ministry has approved 15 dispensaries to be upgraded as AHWCs in the Deoria parliamentary constituency of Uttar Pradesh, out of which 08 AHWCs have been made functional.

State/UT-wise details of the funds provided for the upgradation of Ayush dispensaries  
(Rs. in. lakhs)

S.No	Name of the State/UT	No. of units	Amt. sanctioned
1	Andaman& Nicobar Islands	0	0.00
2	Andhra Pradesh	23	130.00
3	Arunachal Pradesh	0	0.00
4	Assam	0	0.00
5	Bihar	10	100.00
6	Chandigarh	45	300.63
7	Chhattisgarh	367	4234.06
8	Dadra & Nagar Haveli and Daman & Diu	1	8.00
9	Ladakh	0	0.00
10	Delhi	0	0.00
11	Goa	0	0.00
<b>12</b>	<b>Gujarat</b>	<b>53</b>	<b>895.00</b>
13	Haryana	1136	1404.90
14	Himachal Pradesh	1334	602.90
15	Jammu & Kashmir	35	350.00
16	Jharkhand	0	0.00
17	Karnataka	0	0.00
18	Kerala	39	689.30
19	Lakshadweep	8	28.00
20	Madhya Pradesh	140	2800.00
21	Maharashtra	0	0.00
22	Manipur	2	35.00
23	Mizoram	0	0.00
24	Meghalaya	3	120.00
25	Nagaland	4	80.00
<b>26</b>	<b>Odisha</b>	<b>56</b>	<b>1120.00</b>
27	Puducherry	7	7.00
28	Punjab	10	61.74
<b>29</b>	<b>Rajasthan</b>	<b>868</b>	<b>7252.69</b>
30	Sikkim	0	0.00
31	Tamil Nadu	0	0.00
32	Telangana	57	615.00
33	Tripura	8	160.00
<b>34</b>	<b>Uttar Pradesh</b>	<b>552</b>	<b>10967.974</b>
35	Uttarakhand	0	0.00
36	West Bengal	284	1623.00
	<b>Total</b>	<b>5062</b>	<b>33965.19</b>

## Annexure II

## State/UT wise status of functional Ayush HWCs

S. No.	Name of States / UTs	Approved Ayush HWCs	Functional Ayush HWCs
1	Andhra Pradesh	203	126
2	Arunachal Pradesh	89	49
3	Assam	489	289
4	Bihar	388	113
5	Chhattisgarh	400	400
6	Goa	74	72
7	Gujarat	365	283
8	Haryana	569	372
9	Himachal Pradesh	740	303
10	Jharkhand	745	560
11	Karnataka	376	376
12	Kerala	520	357
13	Madhya Pradesh	762	562
14	Maharashtra	390	281
15	Manipur	67	15
16	Meghalaya	45	22
17	Mizoram	38	38
18	Nagaland	49	47
19	Odisha	422	250
20	Punjab	217	0
21	Rajasthan	2019	919
22	Sikkim	18	18
23	Tamil Nadu	650	250
24	Telangana	421	421
25	Tripura	84	38
<b>26</b>	<b>Uttar Pradesh</b>	<b>1034</b>	<b>756</b>
27	Uttarakhand	300	267
28	West Bengal	540	520
29	Andaman & Nicobar Islands	6	6
30	Chandigarh	12	5
31	Delhi	0	0
32	Dadra & Nagar Haveli and Daman & Diu	1	0
33	Jammu & Kashmir	456	442
34	Ladakh	0	0
35	Lakshadweep	7	7
36	Puducherry	4	4
<b>Total</b>		<b>12500</b>	<b>8168</b>

